

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

19. I.A. 1621/2023

I.A. 2459/2022

IN

C.P.(IB)-3747(MB)/2018

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)

MS. MADHU SINHA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **17.05.2023**

NAME OF THE PARTIES: Bank of India

V/s.

Sanghavi Exports International Pvt. Ltd.

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Counsel for the Applicant, Mr. Ayush J Rajani (PCA) is present through virtual hearing.

**I.A. 1621/2023**

The above application is filed by the Applicant/Liquidator, Mr. Shailesh Bhalchandra Desai for taking on record the 10<sup>th</sup> Progress Report for the quarter ended on 31 March 2023.

The same is taken on record and accordingly, the above I.A. is **allowed and stands disposed of.**

**I.A. 2459/2022**

Counsel for the Applicant is present. None appeared for the Respondent.

The Registry shall issue notice to the representative of the Respondent, Mr. B G Tamakuwala (Manager) Near Railway Station, Sachin, Surat - 394230, Gujarat Tel: + 91 2612397656 / 57 Email: bg.tamakuwala@sursez.com directing the Respondent to be present physically before this Tribunal on the next date of hearing.

List this matter on **20.06.2023.**

Sd/-  
MADHU SINHA  
Member (Technical)  
--Rajeev--

Sd/-  
H. V. SUBBA RAO  
Member (Judicial)